

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.46/(MAH)/2016
CA No.

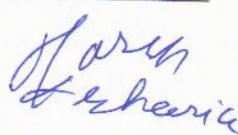
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE PARTIES: Shri. Chandrashekhar Bellad
V/s.
M/s. Orion Offset Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Harsh Kesharia (Intern) For Mr. S.K. Jain	Petitioner	
2	B. S. MAHAJANI	Adv. for Respondents	

Order

C.P. No. 46/397-398/CLB/MAH/2016

1. At the out-set this is informed that today C.P. 46 is listed for hearing as per the cause list, however, two C. As stated to be respectively filed by both the sides are not listed for hearing along with the C.P.
2. It has also been informed that the copies of the said C. As have also been exchanged between the parties. Under circumstances Registry is hereby directed to put up for hearing C.As along-with the C.P.
3. The next date of hearing is fixed for 26.10.2016 duly communicated to both the sides in the court.

sd/-

Dated: 17.09.23016

Shri M.K. Shrawat
Member (Judicial)